



**NOTIFICATION No. 148 / 2022**

**I**

The Senior Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<b>S. No (1)</b>	<b>Name and Designation (2)</b> <b>Thiru. / Tmt.</b>	<b>Transferred and posted as (3)</b>
1.	<b>M.MEKALA MYTHILI,</b> Secretary, District Legal Services Authority, Tiruppur	Additional Sub Judge, Tiruppur, in the existing vacancy.
2.	<b>S.MEENAKSHI,</b> Secretary, District Legal Services Authority, Chengalpattu	Sub Judge, Tambaram, vice Thiru. N.SULTAN ARIBEEN, transferred
3.	<b>N.SULTAN ARIBEEN,</b> Sub Judge, Tambaram	VIII Assistant Judge, City Civil Court, Chennai, vice Tmt.R.UMA, transferred
4.	<b>K.SUDHA RANI,</b> Sub Judge, Tiruvallur	IX Assistant Judge, City Civil Court, Chennai, vice Thiru. N.KAMARAJ, transferred
5.	<b>R.UMA,</b> VIII Assistant Judge, City Civil Court, Chennai	X Assistant Judge, City Civil Court, Chennai, vice Thiru.M.SHIVAJI CHELLIAH, transferred
6.	<b>S.INDULATHA,</b> Special Sub Judge, Special Sub Court to deal with MCOP Cases, Krishnagiri.	Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Coimbatore, in the existing vacancy.
7.	<b>L.MAHESWARI,</b> Sub Judge, Jayamkondam	Sub Judge, Tiruvallur, vice Tmt.K.SUDHA RANI, transferred.
8.	<b>N.KAMARAJ,</b> IX Assistant Judge, City Civil Court, Chennai	XI Assistant Judge, City Civil Court, Chennai, vice Thiru.N.SACHIDHANANTHAM, transferred

S. No (1)	Name and Designation (2) Thiru. / Tmt. / Selvi	Transferred and posted as (3)
9.	<b>M.SHIVAJI CHELLIAH,</b> X Assistant Judge, City Civil Court, Chennai	XIII Assistant Judge, City Civil Court, Chennai, vice Thiru. R.VELRAJ, transferred
10.	<b>N.SACHIDHANANTHAM,</b> XI Assistant Judge, City Civil Court, Chennai	XV Assistant Judge, City Civil Court, Chennai, vice Thiru. C.ASHOK KUMAR, transferred
11.	<b>R.VELRAJ,</b> XIII Assistant Judge, City Civil Court, Chennai	XVII Assistant Judge, City Civil Court, Chennai, vice Thiru. V.BREZNEV, transferred
12.	<b>C.ASHOK KUMAR,</b> XV Assistant Judge, City Civil Court, Chennai	XIX Assistant Judge, City Civil Court, Chennai, vice Thiru. R.KARLMARX, transferred
13.	<b>V.BREZNEV,</b> XVII Assistant Judge, City Civil Court, Chennai	XXI Assistant Judge, City Civil Court, Chennai, vice Thiru. S.JEEVA PANDIAN, transferred
14.	<b>R.KARLMARX,</b> XIX Assistant Judge, City Civil Court, Chennai	XXII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
15.	<b>S.JEEVA PANDIAN,</b> XXI Assistant Judge, City Civil Court, Chennai	XXIII Assistant Judge, City Civil Court, Chennai, vice Thiru. E.DAMODARAN, transferred
16.	<b>E.DAMODARAN,</b> XXIII Assistant Judge, City Civil Court, Chennai	XXIV Assistant Judge, City Civil Court, Chennai, in the existing vacancy
17.	<b>S.SIVASUBRAMANIAN,</b> XXVII Assistant Judge, City Civil Court, Chennai	XXVI Assistant Judge, City Civil Court, Chennai, in the existing vacancy.
18.	<b>M.ASHFAQ AHAMED,</b> Sub Judge, Uthankarai	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Krishnagiri, vice S.INDULATHA, transferred.
19.	<b>R.LATHA,</b> Secretary, District Legal Services Authority, Perambalur	Sub Judge, Jayamkondam, vice Tmt. L.Maheswari transferred.

S. No (1)	Name and Designation (2) Thiru. / Tmt. / Selvi	Transferred and posted as (3)
20.	<b>C.VEDIYAPPAN,</b> I Additional Sub-Judge, Tiruchirappalli	II Additional Sub Judge, Salem, in the existing vacancy.
21.	<b>P.MURUGAN-II</b> Additional Sub Judge, Namakkal	IV Additional Sub Judge, Madurai, in the existing vacancy.
22.	<b>B.THANGAMANIGANESH,</b> Special Sub Judge-II, Special Sub Court to deal with MCOP Cases, Small Causes Courts, Chennai.	Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Small Causes Courts, Chennai, in the existing vacancy.

**II**

The Civil Judges mentioned in Column (2) below are promoted to the cadre of Senior Civil Judge, and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (3) below:

S. No (1)	Name and Designation (2) Thiru.	On promotion as Senior Civil Judge, posted as (3)
1.	<b>C. JAYAPPRAKASH,</b> Principal District Munsif, Namakkal.	Additional Sub Judge, Namakkal, vice Thiru. P.Murugan-II, transferred.
2.	<b>A. DHANASEKARAN-II,</b> District Munsif-cum-Judicial Magistrate I, Kodaikannal.	Additional Sub Judge, Kallakurichi, in the existing vacancy.
3.	<b>K. SAKTHIVEL-I,</b> District Munsif, Kumarapalayam.	XV Metropolitan Magistrate, George Town, Chennai, in the existing vacancy
4.	<b>R. MARUDHA SHANMUGAM,</b> Judicial Magistrate II, Dharmapuri.	Sub Judge, Ranipet, in the existing vacancy.
5.	<b>C. RAJESH,</b> District Munsif, Andipatty.	Special Sub Judge-II, Special Sub Court to deal with MCOP Cases, Small Causes Courts, Chennai, vice Thiru.B.THANGAMANIGANESH, transferred.

S. No (1)	Name and Designation (2) Thiru. / Tmt./ Selvi	On promotion as Senior Civil Judge, posted as (3)
6.	K.S.S. SIVA, District Munsif, Mettupalayam.	XXVII Assistant Judge, City Civil Court, Chennai, vice Thiru.S.SIVASUBRAMANIAN, transferred.
7.	N. PANNEERSELVAM, Judicial Magistrate, Omalur.	Additional Sub Judge, Virudhachalam, in the existing vacancy.
8.	M. SEYADHU SULAIMAN USSAIN, District Munsif, Karaikudi.	XXVIII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 15.07.2022**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

*K.S.P.*